

TENTH REPORT
(SECOND LOK SABHA)

1, the Chairman of the Committee on Absence of Members from the Sittings of the House, having been authorised by the Committee, present this their Tenth Report.

2. The Committee held its sitting on the 25th November, 1958. The Committee considered applications for leave of absence from thirteen members. The recommendation of the Committee with respect to each application is given below:

3. **Shri Khushwaqt Rai.**—The Member has applied for leave of absence from the 9th September to the 27th September, 1958 as he was detained in jail. The Committee recommend that leave may be granted to the Member for this period of 19 days.

4. **Shri C. Bali Reddy.**—The Member has applied for leave of absence for the entire period of Sixth Session (17th November to 19th December, 1958) as he is on tour to U.S.A. as Leader of Farm Leaders' Study Project. The Committee recommend that leave may be granted to the Member for this period of 33 days.

5. **Shrimati Maimoona Sultan.**—The Member has applied for leave of absence for the entire period of Sixth Session (17th November to 19th December, 1958) as she is attending the Thirteenth Session of the United Nations General Assembly. The Committee recommend that leave may be granted to the Member for this period of 33 days.

6. **Shri J. Rameshwar Rao.**—The Member has applied for leave of absence for the entire period of Sixth Session (17th November to 19th December, 1958) as he is attending the Thirteenth Session of the United Nations General Assembly. The Committee recommend that leave may be granted to the Member for this period of 33 days.

7. **Shri George Thomas Kottukapally.**—The Member has applied for leave of absence for the entire period of Sixth Session (17th November to 19th December, 1958) as he is attending the Thirteenth Session of the United Nations General Assembly. The Committee recommend that leave may be granted to the Member for this period of 33 days.

8. **Rani Manjula Devi.**—The Member has applied for leave of absence for one month from the 17th November, 1958 on account of the death of her brother-in-law. The total period of her absence from the 17th November to the 16th December, 1958 will amount to 30 days. The Committee recommend that leave may be granted to the Member for this period.

9. **Shrimati Lalita Rajya Laxmi.**—The Member has applied for leave of absence from the 17th November to the middle of December, 1958 on account of illness. The total period of her absence from the 17th November to the 15th December, 1958 comes to 29 days. The Committee recommend that leave may be granted to the Member for this period.

10. **Shri Balasaheb Patil.**—The Member has applied for leave of absence for the entire period of Sixth Session (17th November to 19th December, 1958) as he is detained in jail. The Committee recommend that leave may be granted to the Member for this period of 33 days.

11. **Shri Surendranath Dwivedy.**—The Member has applied for leave of absence from the 17th November to the 12th December, 1958 as he is touring West Germany. The Committee recommend that leave may be granted to the Member for this period of 26 days.

12. **Rani Kesar Kumari Devi.**—The Member has applied for leave of absence for 15 to 20 days on account of her illness. The Committee recommend that leave may be granted to the Member for 20 days i.e., from the 17th November to the 6th December, 1958.

13. **Shri K. G. Deshmukh.**—The Member has applied for leave of absence for the entire period of Sixth Session (17th November to 19th December, 1958) as he has proceeded to Australia as leader of Indian Farmers' Delegation. The Committee recommend that leave may be granted to the Member for this period of 33 days.

14. **Shri Lachman Singh.**—The Member has applied for leave of absence for the entire period of Sixth Session (17th November to 19th December, 1958) on account of illness. The Committee recommend that leave may be granted to the Member for this period of 33 days.

15. **Kunwarani Vijaya Raje.**—The Member has applied for leave of absence for one month from the 17th November, 1958 on account of illness. The Committee recommend that leave may be granted to the Member from 17th November to 16th December, 1958, i.e., for a period of 30 days.

16. A statement showing the names of Members who have been continuously absent for 15 days or more from the sittings of the House during the Fifth Session is laid on the Table.

NEW DELHI;
The 25th November, 1958.

MULCHAND DUBE,
Chairman.